

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF VANASTHALI TEXTILE INDUSTRIES LIMITED Regd. Office: F-3-5, RIICO Industrial Complex, Vigyan Nagar, Shahjahanpur, Dist: Alwar, Rajasthan		
Corrigendum to the Public Announcement which appeared in this Newspaper on August 16, 2007. 1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.		
Activity	Original Schedule (Date & Day)	Revised Schedule (Date & Day)
Date of Public Announcement (PA)	August 16, 2007, Thursday	August 16, 2007, Thursday
Specified Date	August 31, 2007, Friday	August 31, 2007, (Friday)
Last Date for a Competitive Bid(s)	September 06, 2007, Thursday	September 06, 2007, (Thursday)
Date by which Letter of Offer will be dispatched to the Shareholders	September 25, 2007, Tuesday	December 04, 2007 (Tuesday)
Offer Opening Date	October 05, 2007, Friday	December 07, 2007 (Friday)
Last Date for the Revision of the Offer Price / Number of Equity Shares.	October 15, 2007, Monday	December 17, 2007 (Monday)
Last date to withdraw acceptance tendered by shareholders	October 19, 2007, Friday	December 21, 2007 (Friday)
Offer Closing Date	October 24, 2007, Wednesday	December 26, 2007(Wednesday)
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched.	November 08, 2007, Thursday	January 10, 2008 (Thursday)
The above dates where ever it appeared in the Original Public Announcement be read accordingly. 2. The Last date for revision of the Offer price, where ever appearing should be read as December 17, 2007 in place of October 15, 2007. 3. The Last date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as December 21, 2007 in place of October 19, 2007. The Acquirers Rajendra Goenka, Beni Prasad Goenka, Anjana Devi Goenka, Amit Goenka, Sushil Goenka, Sushila Goenka, Asha Devi Goenka, Vishal Goenka and Sunil Goenka accepts full responsibility for the information contained in this Corrigendum to Public Announcement and also for the obligations of the Acquirer and PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof. This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in		
ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS		
 CHARTERED CAPITAL AND INVESTMENT LIMITED 13, Community Centre, East of Kailash, New Delhi - 110065. Tel nos.: 011-26419079/ 26218274; Fax no.: 011 - 26219491; Email: charteredcapital@gmail.com Contact Person: Mr. Priyaranjan Date : 1.12.2007 Place : New Delhi		